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C.A.No. 357-358 OF 1999

ITEM No. 103 MM

Court No. 1

SECTION XIV

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal Nos. 357-358 of 1999

U.P. State Sugar Corpn. and Anr.Appellant (s)

VERSUS

M/s. Mahalchand M. Kothari and Ors.Respondent (s)

(With office report)

Date : 31/03/2004 These appeals were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE S.B. SINHA

HON'BLE MR. JUSTICE S.H. KAPADIA

For Appellant (s)Mr. T. Mahipal, Adv.
Mr. Pradeep Misra, Adv.

For Respondent No. 1Mr. R.K. Aggarwal, Adv.
for Mr. Arvind Minocha, Adv.

UPON hearing counsel the Court made the following
O R D E R

Adjourned for three weeks.

[Alka Dudeja] [Janki Bhatia]
Court Master Court Master